

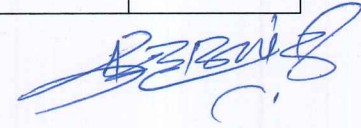
STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

HR-938
29/04/2022

1. Name of Officer (in full) Dr. Rahul Warhadpande 3. Present post held (with date) Assistant Director (Technical)
 2. Service to which the officer belongs Maharashtra, A. D. 4. Present Pay 73,900/-
 5. Date of Appointment On Deputation since 30/7/2020 6. Date of Birth 13/03/1982

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Flat No 404, Princess Crown Apartment, Hari Om Nagar, Rajnandgaon, Chhattisgarh.	Flat No 404 Princess Crown Apartment	Rs 22,00,000/-	Rs 30,00,000/-	Wife :- Sweeta Singh	Purchase	- Nil -	- N.A. -

Signature



Name

Designation Dr. Rahul Warhadpande
A. D. (Technical)
Date 29.04.2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.

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15/05/2022
St. Gaurav